

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
STARRED QUESTION NO. 94
ANSWERED ON 08.02.2023

ALLOCATION OF FUNDS UNDER PMKKKY

*94. SHRI SANGAM LAL GUPTA:
SHRI PRATAP CHANDRA SARANGI:

Will the Minister of MINES be pleased to state:

- (a) the details of funds allocated under the Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) scheme in the last five years;
- (b) the details of developmental and welfare projects that have been completed under the said scheme, State-wise, including the States of Uttar Pradesh, Odisha and Rajasthan; and
- (c) the details of total number of beneficiaries whose long-term sustainable livelihoods have been ensured under this scheme, State-wise including, Uttar Pradesh, Odisha and Rajasthan?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a) to (c): A statement is laid on the table of the House.

THE STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 94 REGARDING 'ALLOCATION OF FUNDS UNDER PMKKKY' ASKED BY SHRI SANGAM LAL GUPTA; SHRI PRATAP CHANDRA SARANGI, MEMBER OF PARLIAMENT FOR REPLY ON 08TH FEBRUARY 2023.

(a): Ministry of Mines circulated guidelines for Pradhan Mantri Khanij Kshetra Kalyan Yojna (PMKKKY) on 16.09.2015 to be implemented by the District Mineral Foundations (DMF) for taking up development and welfare projects/programs in mining-affected areas. The fund is allocated from the District Mineral Foundation to various projects to be taken up under PMKKKY. Details of funds allocated by various DMFs to the projects taken up under PMKKKY in the last five years are as under:

Financial Year	Project Allocation (in Rs Crores)
FY 2018-19*	12,118.33
FY 2019-20	8,390.18
FY 2020-21	12,603.11
FY 2021-22	9,276.57
FY 2022-23 (till Dec 22)	10,920.75

**From May 2018 to March 2019*

(b) & (c): As per PMKKKY guidelines, at least 60% of the funds are to be spent on High Priority areas (Drinking Water, Environment Preservation and Pollution Control measures, Health Care, Education, Welfare of Women and Children, Welfare of aged and disabled, Skill Development, Sanitation) and up to 40% of the fund are to be spent on other priority activities (Physical infrastructure; Irrigation; Energy and watershed development; and Any other measures for enhancing environmental quality in mining district). Till December 2022, total 2,60,295 projects have been sanctioned under the scheme and total 1,39,912 projects have been completed so far. Details are provided as **Annexure-I**. Details of beneficiaries under the PMKKKY are maintained by the concerned districts.

Annexure I

Annexure-I referred to in reply to part (b) of Starred Question No – *94

Details of Number of Projects Sanctioned and Completed Till December 2022

S. No.	State	Project Sanctioned	Project Completed
1	Andhra Pradesh	17781	7111
2	Chhattisgarh	75677	46479
3	Goa	27	8
4	Gujarat	22008	11226
5	Jharkhand	9648	6304
6	Karnataka	10098	4740
7	Maharashtra	9923	6097
8	Madhya Pradesh	10866	5109
9	Odisha	27528	18604
10	Rajasthan	27988	11156
11	Tamil Nādu	2601	1778
12	Telangana	35554	19298
13	Assam	332	231
14	Bihar	112	54
15	Himachal Pradesh	681	141
16	Jammu & Kashmir	305	214
17	Kerala	0	0
18	Meghalaya	12	6
19	Uttarakhand	738	323
20	Uttar Pradesh	7075	240
21	West Bengal	1318	793
22	Punjab	@	@
23	Haryana	23	@
Total		260295	139912

@ Data is not provided by State Government